

(9)

OA-174/06

5.2.2007Hon. Mr. P.K. Chatterji, A.M.

Shri T.S. Pandey appearing along with Shri S. Lal, Counsel for the applicant says that he will be filing power by tomorrow on behalf of the applicant. He has also requested that it should be placed before D.B. expeditiously in the interest of the applicant. He has also assured that he will inform to Shri B.P. Singh, Counsel for the respondents for tomorrow's hearing.

List on 6.2.2007 before
D.B.

Munshi
A.M.

(P)

06.02.07Hon' Mr. Justice Khem Karan, V.C.Hon' Mr. P. K. Chatterji, A.M.

Sri T.S. Pandey, counsel for the applicant. Sri B.K. Singh holding brief of Shri B.P. Singh requests for a date as his nephew has expired. Allowed.

List on 08.02.07 for admission.

8
filed. after
Preparation of daily
Case list. Hence
Submitted for Suppl.
Case list.

10
07/2/07

Munshi
A.M.

V.C.